GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3342 ANSWERED ON:31.08.2012 HYDRO POWER PROJECTS Beg Shri Mirza Mehboob

Will the Minister of POWER be pleased to state:

- (a) the details of power projects taken up by National Hydroelectric Power Corporation (NHPC) at national level and number of projects completed and handed back to the States;
- (b) the details of the States where NHPC after completion of projects did not hand them over to the State;
- (c) whether the Jammu and Kashmir is the only State, where even after completion of projects, NHPC continues to stay back exceeding agreed time limits;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government to help State to get back its power projects from NHPC?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (e): So far NHPC has commissioned 15 hydroelectric projects with an aggregate installed capacity of 5526 MW (including Joint Venture projects). Further, nine hydro-electric projects with total capacity of 4271 MW are under construction. State wise details of these projects are enclosed at Annex-I & Annex-II respectively.

In addition, NHPC has completed three projects on deposit basis in India, namely Kalpong (5.25 MW) in Andaman & Nicobar Islands, Sippi (4 MW) and Kambang (6 MW) in Arunachal Pradesh.

None of the 15 Hydro-electric Projects commissioned by NHPC has been handed back to any State including Jammu & Kashmir after their completion since these Hydro-electric Projects are given to NHPC to establish, operate & maintain thereafter.